

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 12 of 2020**

**IN THE MATTER OF:**

**Prashant Properties Pvt. Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant : Mr. Anurag Singh, Advocate**

**For Respondents : Mr. Anup Kumar, Advocate for R-2 to R-15  
Mr. Siddhant Kant and Mr. Nikhil, Advocates for  
R-16**

**O R D E R**  
**(Through Virtual Mode)**

**04.11.2020** Reply-affidavit filed by Respondent Nos. 2 to 15 is taken on record and 'Status Report' filed by Respondent No. 16 is also taken on record.

List the appeal 'for hearing' on **11<sup>th</sup> December, 2020** at 2.00 P.M.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ Dr. Alok Srivastava ]**  
**Member (Technical)**

/ns/gc/